

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF STERLING FABORY INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	STERLING FABORY INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	March 09, 2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U51900DL2010PTC199832
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	Unit No. 515, DLF Tower-A, Jasola District Centre, New Delhi-110025
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Friday, June 03, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Chetan Gupta IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950 Address: 604-605, PP City Centre, Road No. 44, Pitampura, Delhi - 110034 Mail id: chetan.gupta@apacandassociates.com Phone no.: 9818188855
8.	LAST DATE FOR SUBMISSION OF CLAIMS	July 02, 2022

Notice is hereby given that the Sterling Fabory India Private Limited has commenced voluntary liquidation on Friday, June 03, 2022.

The stakeholders of Sterling Fabory India Private Limited are hereby called upon to submit a proof of their claims, on or before July 02, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Chetan Gupta

IBBI Registration No.: IBBI/IPA-002/IPN01168/2021-2022/13950
(Voluntary Liquidator)

Date: June 03, 2022

Place: New Delhi